

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 217 OF 2016 &
APPEAL NO. 97 OF 2018 & IA NO. 243 OF 2017

Dated : 12th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

APPEAL NO. 217 OF 2016

In the matter of:

Maharashtra Seamless Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : M. Y. Deshmukh for R-2

Ms. Karishma Dayama for R-3

APPEAL NO. 97 OF 2018 & IA NO.243 OF 2017

.... Appellant(s)

In the matter of:

Maharashtra State Electricity Transmission Co. Ltd.

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : M. Y. Deshmukh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-2

Ms. Karishma Dayama for R-3

ORDER

List these matters for hearing on **21.11.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson